

(घ) इस में से कितनी राशि उन में रहने वालों से प्राप्त हो गई ?

(ङ) अब तक अधिगृहीत घरों में से कितने सरकार के प्रयोग के लिये हैं तथा किन किन मन्त्रालयों के लिये हैं ?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) 472.

(b) 47.

(c) Rs. 8,23,000 per annum.

(d) The rent realised from the occupants is not a fixed amount, but varies from time to time as in the case of Government servants the recovery is limited to 10 per cent of their pay. The recoveries amount to Rs. 8 lakhs per annum in round figures.

(e) About 400 houses are used as residences for officials of the Central Government and the Delhi Administration. These houses have not been allotted individually to the various Ministries as such, and allotment is made to Government servants from the Pool according to their eligibility, based on their date of posting to Delhi and the Salary group to which they belong.

**अतिरिक्त भाण्डार तथा उत्सर्जन संघटन**

\*२५३७. **शेठ गीबिन्द दास:** (क) क्या निर्माण, प्रह-व्यवस्था तथा रसब मन्त्री यह बतलाने की कृपा करेंगे कि महायुद्ध के काल कितने भाण्डारों का अभी तक उत्सर्जन नहीं हुआ है ?

(ख) इस श्रेणी की वस्तुओं के विक्रय से गत वर्ष तथा चालू वर्ष में कितनी धन राशि प्राप्त हुई थी ?

(ग.) सरकार ने गत वर्ष जो वचन दिया था उस के अनुसार क्या उत्सर्जन संघटन को बन्द कर दिया गया है ?

(घ) यदि नहीं, तो इस के क्या कारण हैं तथा इस संघटन के कब बन्द किये जाने की सम्भावना है ?

(ङ) क्या इस संघटन में अभी हाल ही में कोई छंटनी भी की गई है और यदि हां, तो इस प्रकार छंटे गये व्यक्तियों की संख्या क्या है और क्या इस प्रकार क कर्मचारियों को अन्य मन्त्रालयों में पुनः काम पर लगा लिया गया है ?

**The Deputy Minister of Works, Housing and Supply (Shri Buragohain):** (a) Separate figure for war surplus stores is not available, and regular surplus stores are not kept separate. Total surplus stores awaiting disposal on 1-6-1952 were of the book value of Rs. 36 crores approximately.

(b) Total realisations during 1951-52 amounted to Rs. 6.77 crores, and during April and May, 1952 to Rs. 0.55 crores.

(c) and (d). The Directorate General (Disposals) ceased to exist as a separate entity with effect from 1-3-1951. There was considerable reduction in staff and the remainder merged with the Supply Organisation, forming a separate Wing in it.

(e) Number of staff retrenched in the Disposals Wing during the period from 1-4-51 to 31-3-52 was 663, of which 20 were gazetted and 643 non-gazetted. All except 279 non-gazetted staff were, however, absorbed either in other offices or in vacancy in the Supply Organisation.

#### CLOTH AND YARN

\*1538. **Shri Vidyalkar:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity and price of cloth and yarn imported from the Dollar area, and the quantity and price of the same commodities exported from India to that area; and

(b) the figures as above in respect of the sterling area?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). A statement is placed on the Table of the House. [See Appendix VII, annexure No. 44.]

#### EXPORT OF COAL TO JAPAN

\*1543. **Shri Ganpati Ram:** Will the Minister of Production be pleased to state:

(a) whether the Government of Japan has intended to import Indian coal during the current fiscal year;